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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.180/ 2017	For final hearing & Awaited ROC Report	Sec 252(3)	Kamal Farms India Ltd.	Divya Prasad, PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

~~GEPA 2~~ ~~PRASAD PCS D 277~~

19 DIVYA PRASAD
9880708545

petitioner Co. PCS

RESPONDENT/s: *ROC*

ORDER

Heard Ms. Divya Prasad, Learned Counsel for Petitioner.

ROC report is awaited.

Post the case on 02.08.2018.

Member (T)

Member (J)